

CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH :::: GUWAHATI - 5.

ORIGINAL APPLICATION NO. 222/94

MISC PETITION NO. (IN O.A.)

REVIEW APPL. NO. (IN O.A.)

CONT. PETITION NO. (IN O.A.)

R. G. Saha

APPLICANT(S)

VRS.

Union of India & ors. RESPONDENT(S)

Dr. P. N. Simha &
Hon. K. D. Das.

ADVOCATE FOR APPLICANT.

ADVOCATE(S) FOR
RESPONDENTS.

OFFICE NOTE	DATE	COURT'S ORDER
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This application 12.12.94
is filed alongwith one None present for the applicant.
170 NO. 864793 dated Adjourned to 19.12.1994.
9-11-94 for Rs. 50/- only
and is in form.

bill
Vice-Chairman

62
Member

Laid before the
bench on form
of orders.

Warren
Section Officer,
Central Administrative Tribunal
Guwahati Bench,
Guwahati.

Tarun

19.12.94 None is present for the applicant.
On the last occasion also none was present.
As a last chance adjourned to 11.1.1995.
No interim order.

bill
Vice-Chairman

62
Member

OFFICE NOTE

DATE

COURT ORDER

11-1-95 None is present even to-day for the applicant. Application is dismissed for default.

13-1-95

copy of order dtd.

11-1-95 issued to the
counsel of the applicant,
order of no. 285 dtd. 16-1-95

1m
J. B. S. M.

Vice-Chairman

60
Member